

**Seventeenth Loksabha**

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Presentation of 120nd, 121nd, 122nd and 123rd report of the Committee on Personnel, Public Grievances, Law and Justice

STANDING COMMITTEE ON PERSONNEL,PUBLIC GRIEVANCES, LAW AND JUSTICE 120th to 123rd Reports

SHRI RAGHU RAMA KRISHNA RAJU (NARSAPURAM): Sir, I beg to lay on the Table the following Reports (Hindi and English versions) of the Standing Committee on Personnel, Public Grievances, Law and Justice:-

- (1) 120th Report on Action taken on 110th Report of the Committee on Pensioner's Grievances - Impact of Pension Adalats and Centralised Pension Grievances Redress and Monitoring System (CPENGRAMS) pertaining to the Department of Pension & Pensioners' Welfare.
- (2) 121st Report on Action Taken on 113th Report of the Committee on Demand for Grants (2022-23) pertaining to the Departments of Administrative Reforms & Public Grievances and Pension and Pensioners Welfare.
- (3) 122nd Report on Action taken on 112th Report of the Committee on Demands for Grants (2022-23) pertaining to the Department of Personnel & Training.
- (4) 123rd Report on Action Taken on 116th Report of the Committee on Demands for Grants (2022-23) pertaining to the Department of Justice.